

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 13th May, 2022

No. HC.VII-29/2022/ 3232 /A. The Gauhati High Court has been pleased to designate the Court of Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati, presently presided over by Shri Nityananda Talukdar and the Court of Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati, presently presided over by Shri Jyotirmoy Sharma to deal with cases involving prosecution of legislature (MPs/MLAs).

The District and Sessions Judge, Kamrup (M), Guwahati and the Chief Judicial Magistrate, Kamrup (M), Guwahati are directed to transfer all the cases involving prosecution of legislature (MPs/MLAs) pending under their respective jurisdiction to the above two designated Courts.

By Order,
Sd/- Romen Baruah
REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2022/ 3233 - 3255 /A.

Dated 13.05.2022

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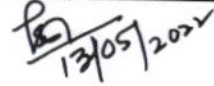
1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judges (All).
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari for information and necessary action.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.

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9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon.
13. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati
14. Shri Nityananda Talukdar, Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati.
15. Shri Jyotirmoy Sharma, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati.
16. The Joint Registrar (_____), Gauhati High Court, Guwahati.
17. The Chief Judicial Magistrate, (All) for information and necessary action.
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati
19. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati
20. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
21. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
22. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI


13/05/2022